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ITEM NO.MM-1

COURT NO.12

SECTION XI

S U P R E M E C O U R T O F I N D I A
RECORD OF PROCEEDINGS

Petition(s) for Special Leave to Appeal (Civil)...../2012
CC 3392/2012

(From the judgement and order dated 17/08/2011 in WB No.32456/1994 of the
HIGH COURT OF JUDICATURE AT ALLAHABAD)

ALIGARH MUSLIM UNIV.

Petitioner(s)

VERSUS

HAR PRASAD & ORS.

Respondent(s)

(With appln(s) for c/delay in filing SLP)

Date: 25/09/2012 This Petition was called on for hearing today.

CORAM :

HON'BLE MR. JUSTICE K.S. RADHAKRISHNAN
HON'BLE MR. JUSTICE DIPAK MISRA

For Petitioner(s) Ms. Anitha Shenoy,A.O.R.

For Respondent(s) Mr. Praveen Jain,Adv.

UPON being mentioned the Court made the following
O R D E R

List next week on a non-miscellaneous day.

|(A.D. Sharma)

| |(Renuka Sadana)

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|Court Master

| |Court Master

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